## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose | Section  | Name of the Parties<br>M/s. / Mr.   |
|-------------------------|----------|---------|----------|---|
| CP 17/08                | TP 12/16 | Hearing | 397/ 398 | Karnataka State Industrial<br>Investment & Dev. Corpn. Vs.<br>Bhadravathi Balaji Oil Palms Ltd. &<br>4 Ors. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Counsel for petitioners is absent. Petitioner is called, absent. No representation for petitioner. None appeared for respondents. Respondent is also called, absent. No representation for respondents.

List it on 21.08.2017 and no further adjournment will be given as it is a matter of the year 2008.

MEMBER (J)

MEMBER (T)